

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 354
TO BE ANSWERED ON 25.02.2016

Water Quality Testing Laboratories

†354. SHRI HARI MANJHI:
SHRI JYOTIRADITYA M.SCINDIA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the mechanism in place at present for treatment of drinking water in the country;
- (b) whether the Government proposes to use the conventional energy for water treatment and if so, the details thereof;
- (c) the details of Water Quality Testing Laboratories (WQTLs) set up in the country along with their operational status, State/UT-wise;
- (d) whether any proposal for establishment of WQTLs are pending for approval with the Government and if so, the details thereof;
- (e) whether the Government has taken for ensuring regular maintenance of water treatment system in the country and if so the details thereof and if not, the reasons therefor; and
- (f) the time by which all the districts across the country are likely to get at least one WQTLs?

ANSWER
MINISTER OF STATE
IN THE MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAM KRIPAL YADAV)

- (a) Rural drinking water is a State subject. The Ministry of Drinking Water and Sanitation, Government of India has advised all the State Departments dealing with rural drinking water supply to provide safe water based piped water supply system and to adopt water treatment units like aeration, sedimentation, clariflocculation, filtration and disinfection to provide safe drinking water. If necessary specific treatment technologies have to be used to treat/control specific chemical contamination of local importance.
- (b) For all large or mega water supply schemes, the States use 3-phase electrical energy to operate water treatment plants, pump raw and treated water and distribute safe drinking water. In small single village schemes, single phase power is also used to lift water through tube-wells/ water bodies.

- (c) The details of Water Quality Testing Laboratories set up and reported by the State Governments at various levels including details of mobile water quality testing laboratories, State/UT wise into the online Integrated Management Information System of the Ministry as on 21/2/2015 is at Annexure.
- (d) Approval of setting up Water Quality Testing Laboratories is done at the State level in the State level Scheme Sanctioning Committee meeting wherein representative of the Ministry of Drinking Water and Sanitation will also attend. There is no proposal pending at the Government of India level as they are not approved by the Central Government.
- (e) It is the responsibility of State Department dealing with rural drinking water supply and the Panchayati Raj Institutions for ensuring proper Operation & Maintenance (O&M) of Water Supply systems including the water treatment plants. Government of India assists the States technically and financially through the centrally sponsored National Rural Drinking Water Programme (NRDWP). Under NRDWP, out of the allocation made to the State, up to 15% of funds could be utilized on 50:50 fund sharing pattern between Centre and State for taking up proper O&M of water supply systems.
- (f) There is at least one water quality testing laboratory in each district across the country, except for certain newly created districts. Up to 3% of funds allocated to the States could be utilized for setting up new laboratories or to take up upgradation works under the sub-head of Water Quality Monitoring & Surveillance and these funds shall be utilized in the fund sharing pattern of 60:40 between the Centre and the States except for NE and Himalayan States where the fund sharing pattern is 90:10.

Annexure referred to in the reply to Lok Sabha Unstarred Question No. 354 due for reply on
25/2/2016

Details of Water Quality Testing Laboratories set up and reported by the States/UTs as on
21/2/2016.

S.No.	Name of the State/UT	State Labs (without mobile labs)	District Labs (without mobile labs)	Block Labs/Total Blocks (without mobile labs)	SubDivision Labs (without mobile labs)	Mobile Labs (State/ District/ Block/ Sub- division Level)	Total Labs (State/ District/ Block/ Sub-division Level)
1	ANDAMAN and NICOBAR	1	0	NA/9	0	2	3
2	ANDHRA PRADESH	1	32	NA/662	73	0	106
3	ARUNACHAL PRADESH	0	17	NA/100	31	0	48
4	ASSAM	1	29	NA/242	53	18	101
5	BIHAR	1	41	NA/536	0	0	42
6	CHANDIGARH	0	0	NA/1	0	0	0
7	CHATTISGARH	1	27	NA/146	20	5	53
8	DADRA & NAGAR HAVELI	0	0	NA/10	0	0	0
9	DAMAN & DIU	0	0	NA/1	0	0	0
10	GOA	1	0	11-Jan	9	0	11
11	GUJARAT	1	34	35/244	0	6	76
12	HARYANA	0	21	NA/125	21	0	42
13	HIMACHAL PRADESH	1	14	NA/77	28	0	43
14	JAMMU AND KASHMIR	0	22	2/148	72	0	96
15	JHARKHAND	1	24	NA/259	3	3	31
16	KARNATAKA	1	44	39/176	106	46	236
17	KERALA	1	14	NA/148	33	0	48
18	LAKSHADWEEP	0	9	NA/9	0	0	9
19	MADHYA PRADESH	1	51	3/313	106	0	161
20	MAHARASHTRA	1	44	2/351	139	0	186
21	MANIPUR	1	9	NA/39	2	0	12
22	MEGHALAYA	1	7	NA/39	24	0	32
23	MIZORAM	1	8	NA/24	18	0	27
24	NAGALAND	0	11	NA/74	1	2	14
25	ODISHA	1	32	NA/314	42	0	75
26	PUDUCHERRY	0	2	NA/3	0	0	2
27	PUNJAB	3	22	8/142	0	1	34
28	RAJASTHAN	1	33	163/289	0	0	197
29	SIKKIM	0	2	NA/9	0	0	2
30	TAMIL NADU	1	34	NA/385	49	0	84
31	TELANGANA	0	19	NA/438	56	0	75
32	TRIPURA	1	8	Jul-58	6	0	22
33	UTTAR PRADESH	1	76	3/820	2	0	82
34	UTTARAKHAND	0	28	Jan-95	14	0	43
35	WEST BENGAL	1	18	NA/341	201	0	220
Total		25	732	264	1109	83	2213

NA :: Not Available